

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1647
ANSWERED ON 03/08/2026**

PMAY-U 2.0 IMPLEMENTATION AND TECHNOLOGY UPGRADATIONS

1647. SHRI VIJAY CHINTAKAYALA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether the newly integrated SNA-SPARSH funding module has eliminated delays in fund transfers to urban housing beneficiaries;
- (b) if so, the details thereof;
- (c) the status of the State of Andhra Pradesh's onboarding onto SNA-SPARSH and the number of houses sanctioned/completed in the State under PMAY-U 2.0 to date; and
- (d) the steps taken under the Technology and Innovation Sub-Mission to promote green building standards in upcoming State partnership projects, including whether any Affordable Housing in Partnership (AHP) or Demonstration Housing Projects incorporating green building/modern construction technology have been approved for Andhra Pradesh?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Under Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Central Assistance is released through the Single Nodal Agency (SNA)-SPARSH module which facilitate a more efficient, transparent and accountable fund flow mechanism. Under the SNA-SPARSH framework, funds are released through a Just-in-Time (JIT) system based on actual requirement, thereby reducing the time involved in fund transfers, minimizing parking of funds at intermediary levels and enabling better monitoring of fund utilization. The system also provides end-to-end digital tracking of fund flow and expenditure through integration with the Public Financial Management System (PFMS), which has improved the efficiency and transparency of fund releases. However, availability of State share remains significant issues in SNA-SPARSH also.

(c): Under PMAY-U 2.0, SNA-SPARSH is operational in Andhra Pradesh and all funds are being released through SNA-SPARSH. Based on the project proposals submitted by State of Andhra Pradesh, a total of 61,084 houses have been sanctioned in the State of Andhra Pradesh under PMAY-U 2.0, out of which 43,947 houses have been grounded. Of these, 1,980 houses have been completed/delivered to the beneficiaries. Mother sanction for first installment has been given under SNA-SPARSH for all sanctioned beneficiaries in Andhra Pradesh.

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(d): Building on the progress achieved under the Technology Sub-Mission (TSM), the Technology & Innovation Sub-Mission (TISM) under PMAY-U 2.0 promotes innovative, resource-efficient, climate-responsive and disaster-resilient construction technologies, sustainable building materials and green building practices. It facilitates the adoption of appropriate designs and construction practices across different geo-climatic zones with the objective of mainstreaming modern, sustainable and quality housing technologies. Further, as per the Scheme Guidelines, an additional Technology Innovation Grant (TIG) is provided for Affordable Housing in Partnership (AHP) projects that adopt innovative construction technologies notified by the Ministry. States/UTs are encouraged to adopt these innovative construction technologies in upcoming AHP projects, taking into account their local conditions and requirements.

So far, no projects have been proposed by the State of Andhra Pradesh under AHP and Demonstration Housing Project (DHP) under PMAY-U 2.0.
